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title: Regarding impact of demonetization of 500 and 1000 currency notes.

â€¦(व्यवधान)

माननीय अध्यक्ष : ज्योतिरादित्य जी, बैठिए।

श्री मल्लिकार्जुन खड़गे (गुलबर्गा) : माननीय अध्यक्ष जी, हमारी कोशिश यह रही है कि सदन में नियम 56 के तहत डिसकशन करने के लिए हम बार-बार कोशिश कर रहे हैं। आपको भी इस पर सहमति देनी चाहिए, क्योंकि यह बहुत बड़ा मुद्दा है, बहुत बड़ा ~~â€¦~~ \*है, बहुत बड़ा स्कैम है।... (व्यवधान)

HON. SPEAKER: ~~â€¦~~ \* is the wrong word.

...(Interruptions) \*

HON. SPEAKER: The word ~~â€¦~~ \*

...(Interruptions)

श्री मल्लिकार्जुन खड़गे: इसीलिए हम जनता को बताना चाहते हैं जो जनता की मुश्किलें हैं, आज लोगों को सैलरी नहीं मिल रही है, लोग लाइन में खड़े हुए हैं, वहीं पर मर रहे हैं।... (व्यवधान) हम उनकी आवाज इस सदन में उठाना चाहते हैं और उनकी मुश्किलों को आपके समक्ष रखना चाहते हैं। सरकार इस बात से भागना चाहती है। हम लोगों की मुश्किलों को सदन के सामने रखना चाहते हैं।... (व्यवधान)

HON. SPEAKER: I am ready for a discussion.

...(Interruptions)

श्री मल्लिकार्जुन खड़गे: लेकिन सरकार इससे भागना चाहती है। आज आम जनता, आम आदमी, खासकर संगठित लेबरर्स, सरकारी कर्मचारी और सारे कांस्ट्रैट वर्कर्स, सारी लेबर वर्लॉस, सभी को बहुत मुश्किलें हो रही हैं। उनको उनकी तनख्वाह भी नहीं मिल रही है और जिन लोगों का अपनी मेहनत का पैसा, जो आज बैंक में है, उन लोगों को अपना पैसा निकालने में बहुत मुश्किलें हो रही हैं।... (व्यवधान)

HON. SPEAKER: I have disallowed it.

...(Interruptions)

HON. SPEAKER: I have disallowed your notice. Why do you want to raise it again and again?

...(Interruptions)

HON. SPEAKER: I am ready for discussion.. Just now, you start the discussion.

श्री मल्लिकार्जुन खड़गे: उनका कल कितनों में हो रहा है, आज हो रहा है, कल हो रहा है, येज हो रहा है।... (व्यवधान) हरेक दिन एक-एक नया फरमान जारी हो रहा है। पूरा देश डैरान है। जनता परेशान है और ये मस्त हैं। इसीलिए मैं चाहता हूँ कि आप इस मुद्दे को डिसकशन के लिए एलाऊ कीजिए। हम आपके सामने सारी बातें रखेंगे और हम आपको कह रहे हैं कि आप किसी भी रूल में इसे तीजिए, लेकिन इस पर डिबेट हो और उसके ऊपर वोटिंग हो। हम यह चाहते हैं।... (व्यवधान)

माननीय अध्यक्ष : जयप्रकाश जी, बोलिए, लेकिन मुझे यह बात समझ में नहीं आ रही है कि जब सब डिसकशन के लिए रेडी हैं, फिर भी येज वही-वही बात हो रही है। रूल्स में आप लोग उलझते हैं।

श्री जय प्रकाश नारायण यादव (बॉका) : माननीय अध्यक्ष जी, आज भी इस मुद्दे पर चर्चा हो रही है। हमेशा विपक्ष की यही मांग है कि नियम 56 के अधीन तुरंत इस पर बहस शुरू होनी चाहिए। मत विभाजन होना चाहिए।... (व्यवधान) हम मत विभाजन से नहीं भाग रहे हैं। नोटबंदी से गरीबों की मौत हो रही है। गरीबों की तबाही और बर्बादी हो रही है। गरीबों के अच्छे दिन नहीं आए हैं। आज वेतन के पैसे के लिए लाते पड़ रहे हैं। गरीबों की श्वासबंदी हो रही है। 80 से ज्यादा लोगों की मौतें हो गई हैं।... (व्यवधान) जैसे लगता है कि सावन के अंधे को हरा ही हरा सूझता है।... (व्यवधान) आपका विनाश होने वाला है।... (व्यवधान) आपका सत्यानाश होने वाला है।... (व्यवधान)

DR. P. VENUGOPAL (TIRUVALLUR): Madam Speaker, no move of any Government, however purposeful it may be, should cause any inconvenience to people. Only in wars and disasters human sufferings are unavoidable. Such mishaps are unexpected. But the determined action of the Union Government taken in the name of war against black money has caused human suffering. After the announcement of demonetization, on behalf of our party, I have given notice for Adjournment Motion. So, we want to discuss this issue in this august House. Under what rule it should be taken up is left to the decision of the Chair.

HON. SPEAKER: I have disallowed all the notices.

...(Interruptions)

माननीय अध्यक्ष : सब रूल्स किनारे रखा कर, मैं चर्चा के लिए तैयार हूँ।

â€¦(व्यवधान)

माननीय अध्यक्ष : आप सभी मिल कर क्यों नहीं मान रहे हैं?

â€¦(व्यवधान)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Madam Speaker, black money holders are very happy. They are untouched. A ratio has been fixed up saying, 'you deposit your black money, 50 per cent is yours and 50 per cent is with us. This is what is going on. We are actually interested to see that black money holders are properly punished and firm action is taken against black money holders. But what is happening is, the common people are suffering very much and so relief has to be given to them. I told the other day also that apart from Rule 56 and Rule 193, if you have any rule under your power, you try to convince the Government to agree to that. We simply want a discussion with voting. Apart from Rule 56 and Rule 193, there is a third option and fourth option also. From anywhere we can start the discussion. Time is passing. Let us start from somewhere so that this burning issue can be debated on top priority. ...(*Interruptions*)

Madam, in addition to that, there is another issue. Shri Rahul Gandhi's mobile was hacked. That is also to be taken up with priority. If the telephones of leaders are hacked and they are used in such a wrong manner, the Government should rise to the occasion and should take care of the situation.

SHRI P. KARUNAKARAN (KASARGOD): Madam Speaker, all the Opposition political parties have been demanding a discussion on this issue under Rule 56. But at the same time, the Government is insisting on a discussion under Rule 193. The Chair has the power to take a decision and there is a *via media*. The Chair can take it up under any other section because 16 days have passed now. So, we demand that there should be a discussion. We are not in favour of black money. We should take strong action against people having black money. Therefore, we request you that discussion should be started. ...(*Interruptions*)

HON. SPEAKER: The Government is ready. Everybody is ready. I am ready.

...(*Interruptions*)

माननीय अध्यक्ष : सब रूल्स को अलग रख कर, कल मैंने एक प्रस्ताव दिया था।

â€¦(व्यवधान)

माननीय अध्यक्ष : कल सड़गे जी ने कहा था।

â€¦(व्यवधान)

## **12.14 hours**

*(At this stage, Shri Kodikunnil Suresh and some other hon. Members came and stood on the floor near the Table.)*

...(*Interruptions*)

माननीय अध्यक्ष : मैं सभी रूल विद्वा कर सकती हूँ। मैंने अपनी पावर में कहा था कि there will be no rule and you start the discussion. Why are you not starting it?

â€¦(व्यवधान)

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Madam Speaker, on the first day when all the party leaders met, they have said in one voice that the intention of the Prime Minister to curb black money is welcome. Today also every person is welcoming it in the country; only the execution part has created some hassles to the people. What I would like to submit is, if the Ruling Party and the Opposition Party are not coming to an agreement, you should at least call some other party leaders like Shri Bhartruhari Mahtab and all, make them understand and bring out a rule which is not 56, which is not 184 and which is not 193 and without any rule you can please start the discussion because many of the other parties want to give some suggestions on how to execute it so that the people in the country should not suffer. We want that a proper transformation should take place. In our State, we have already accepted this. Our Chief Minister has already started making Telangana State as a cashless State. So, in this way, every State should come forward and try to do it...(*Interruptions*)

HON. SPEAKER: Bhartruhari Mahtabji, do you want to say something?

...(*Interruptions*)

SHRI BHARTRUHARI MAHTAB (CUTTACK): Yes Madam...(*Interruptions*)

Madam Speaker, Parliament functions on conventions, rules and regulations; Parliament does not function on whims and caprices...(*Interruptions*)

Madam, Parliament functions on conventions, rules and regulations; and that is how, our Parliamentary System has evolved itself...(Interruptions)

Madam, you had said yesterday that 'शून्य से ब्रह्मांड तक हम जा सकते हैं।' That gives a very wide scope to every Member present in this House to deliberate on this issue...(Interruptions) The whole country is under convulsion. That is why the Members are agitated to ventilate their views, to ventilate the anxiety of the people and also to put-forth their viewpoints on the problems, which the people are facing everyday...(Interruptions)

That is the reason, Madam, I would request the Government to take the initiative and talk to the respective political parties so that we can come to a conclusion and start discussion on this very subject, which is agitating all of us...(Interruptions)

The Government has come out with a very good proposal with demonetization. Irrespective of any party affiliations, many leaders have supported it. A Chief Minister's Committee has already been formed to go into the difficulties that the people are facing...(Interruptions) So, in this respect, I would again make a request. Today is the 22<sup>nd</sup> day of declaration of demonetization and three weeks have already passed. That is the reason, I would request you, Madam, to make your work more convenient. Let the Government come up with requests to the respective leaders so that we can start this discussion as early as possible and we can come to a conclusion. Thank you...(Interruptions)

HON. SPEAKER: Mr. Ananthkumarji, request them.

...(Interruptions)

**रसायन और उर्वरक मंत्री तथा संसदीय कार्य मंत्री (श्री अनन्तकुमार):** अध्यक्ष महोदया, आपने कल कहा था कि 'शून्य से ब्रह्मांड तक' हम चर्चा कर सकते हैं, ...(व्यवधान) मैं आपके माध्यम से सभी पार्टियों को, खास कर कांग्रेस पार्टी को निवेदन करना चाहता हूँ कि हम डिस्कशन करने के लिए तैयार हैं, ...(व्यवधान) आपने कहा था 'शून्य से ब्रह्मांड तक' लेकिन कांग्रेस पार्टी 'शून्य से शून्य तक' जाने के लिए तैयार बैठी है और ब्रह्मांड तक चर्चा करने के लिए तैयार नहीं है, लेकिन हम चर्चा करने के लिए तैयार हैं, जैसा आपने कहा कि जीरो ऑवर के शुरू में चर्चा कर सकते हैं, उसके लिए सरकार तैयार है, ...(व्यवधान) जैसा भर्तृहरि जी ने कहा कि 8 नवम्बर के बाद 22 दिन हो गए हैं और सदन शुरू हुए भी काफी दिन हो गए हैं, लेकिन कांग्रेस पार्टी चर्चा नहीं चाहती है, ...(व्यवधान) मैं एक बार फिर कांग्रेस पार्टी तथा दूसरी पार्टियों से निवेदन करूंगा कि ब्लैक मनी के खिलाफ संघर्ष को रोकने का दुस्साहस मत कीजिए, क्योंकि पूरा देश काले धन के खिलाफ लड़ाई में श्री नरेन्द्र मोदी के साथ है, ...(व्यवधान)

महोदया, मैं एक बार फिर आग्रह करना चाहूंगा कि जैसा आपने सुझाव दिया है कि आपने पूरा काल सस्पेंड करके जीरो ऑवर से चर्चा शुरू करने के लिए सोचा है, भारत सरकार भी चर्चा करने के लिए तैयार है, ...(व्यवधान) आप अभी से चर्चा शुरू करवाइए, हम चर्चा करने के लिए तैयार हैं, हम पहले दिन से चर्चा करने के लिए तैयार हैं, लेकिन ये चर्चा करने के लिए तैयार नहीं हैं, क्योंकि ये 'शून्य से शून्य तक' जाने के लिए बैठे हैं, ...(व्यवधान)

HON. SPEAKER: The Government is ready and let us start the discussion.

...(Interruptions)

HON. SPEAKER: Should we start discussion, just now?

...(Interruptions)

HON. SPEAKER: If all of you are ready, we can start it, just now.

...(Interruptions)

HON. SPEAKER: Khargeji.

SHRI MALLIKARJUN KHARGE: If there is a voting, we are ready for discussion...(Interruptions)

HON. SPEAKER: Why voting? What voting?

...(Interruptions)

HON. SPEAKER: So, you do not want to discuss anything!

...(Interruptions)

HON. SPEAKER: Just now, we can start discussion. Are you ready for starting it?

...(Interruptions)

HON. SPEAKER: Let us start discussion.

...(Interruptions)

HON. SPEAKER: Should we start discussion just now?

...(Interruptions)

HON. SPEAKER: If all of you are ready, we can start the discussion just now.

...(Interruptions)

SHRI MALLIKARJUN KHARGE : Yes, but it should be with voting. ...(Interruptions)

HON. SPEAKER: Why do you want voting?

...(Interruptions)

HON. SPEAKER: That means, you do not want to discuss anything.

...(Interruptions)

HON. SPEAKER: Are you ready to start the discussion just now? There is no rule.

...(Interruptions)

SHRI ANANTHKUMAR: Madam, we are ready for discussion. ...(Interruptions)

HON. SPEAKER: The Government is ready for discussion. All of them are ready.

...(Interruptions)

HON. SPEAKER: We can convert it into Rule 193.

...(Interruptions)

HON. SPEAKER: Do you want it?

...(Interruptions)

HON. SPEAKER: They are not ready.

...(Interruptions)

SHRI ANANTHKUMAR: Three-fourths of the House is ready for discussion....(Interruptions) Only Congress Party is not ready. ...(Interruptions) All other parties are ready for discussion....(Interruptions) आप एक रूलिंग दीजिए और डिबेट कराइये। ...(व्यवधान) We want debate. ...(Interruptions) हमें इस पर तर्क चाहिए। ...(व्यवधान)

HON. SPEAKER: The Government is ready for discussion.

...(Interruptions)